S. N	o. State/UT	State-wise	Statement Details of Atrocities Register Number of Cases		<i>ed</i> Registered	in
			(1987)	(1988)	·	(1989)
						Up to -
1.	Andhra Pradesh		253	424	371	Sept. 1989
2.	Assam		03	13	06	June
3.	Bihar		1271	1297	338	April
4.	Goa		01	01	02	October
5.	Gujarat		727	665	510	October
6.	Haryana		85	87	61	October
7.	Himachal Pradesh		52	80	61	October
8.	Jammu & Kashmir		156	161	139	October
9.	Karnataka		267	393	367	June
	Kerala		719	506	347	July
11.	Madhya Pradesh		2879	3764	3495	October
12.	Maharashtra		400	452	280	Sept.
13.	Orissa		212	287	287	October
14.	Punjab		24	25	11	Sept.
15.	Rajasthan		1465	1572	1150	Sept.
16.	Sikkim		04	06	03	Sept.
17.	Tamil Nadu		650	709	369	Sept.
18.	Uttar Pradesh		4348	4755	3945	Sept.
19.	West Bengal		08	09	12	August
20.	Delhi		03	Nil	05	November
21.	Pondicherry		02	Nil	01	Sept.
22.	Dadra & Nagar Hav	veli	Nil	01	Nil	November
			13529	15207	11760	•

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NOTE: Information in respect of other States/UTs is Nil. Drought-prone area

445. SHRI K. V. THANGKABALU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to declare a district as drought-prone area if most of the blocks in the district are covered under the Drought-Prone Area Programme; and

(b) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICUL-TURE (SHRI DEVI LAL): (a) and (b) The current practice based on the recommendation of the Task Force on Drought Prone Areas Programme and Desert Development Programme is to treat only a block as the administrative unit for declaring an area as drought prone. No change in this practice is being contemplated.

Recasting of Nehru Rozgar Yojna 446. SHRI

KAMAL MORARKA: Will the Minister of URBAN DE-

VELOPMENT be pleased to state:

(a) whether any proposals are under Government's consideration to recast Nehru Rozgar Yojna;

(b) if so, by when a decision is likely to be taken in this regard; and

(c) the details of the major changes to be effected in the scheme?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN): (a) Yes, Sir.

(b) and (c) Taking into consideration, inter-alia, the views of the various State Governments/UTs and other concerned authorities, and the feed-back from the field regarding implementation, Government will recast the scheme if necessary in order to ensure that the Nehru Rozgar Yojana effectively achieves the objectives of poverty allevation and employment